

7

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.201/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th October 2017, 10.30 A.M

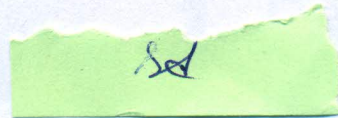
Name of the Company	Sunrise Stock Broking Pvt.Ltd. -Versus- Sangamyog Commercial Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Shaunak Ghosh Petitioner
S.S. Banerjee

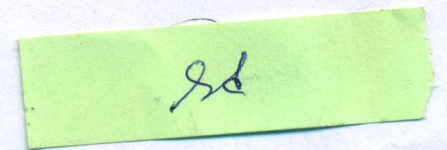
ORDER

Ld. Counsel for the petitioner made a request for adjournment.
Prayer is allowed.

List on 10/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)